NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 746/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: Zuari Investments Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Adv. Atika Advocates for Vaz ilby Mls the Retitioner Khentom 4 Co. Company

ORDER CSP 743/230-232/NCLT/MB/MAH/2017 CSP 746/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 9.11.2017.

SD/-V. NALLASENAPATHY Member (Technical)

SD/-B.S.V. PRAKASH KUMAR Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

23

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SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

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1. Advocate Atika Advocates for Vaz ilby the Petitioner company

Mis Rhaitan 4 company

60.

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SD/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

SD/-

Member (Judicial)